modifications are made keeping in view the interests of the stat: and administrative requirements of the Department.

केरल में तस्कर व्यापार की गतिविधियां

1287. डा॰ नाई महावीर क्या वित्त मन्त्री यह बताने की हुपा करेंगे कि

(क) क्या सरक र का ध्यान इस गमाचार की ग्रीर दिलाया ाया है कि केरल सरकार की नावें तस्कर व्याणार के लिए इस्तेमाल की जा रही हैं और इन प्रकार भारत सरकार के तम्करी रोकने के प्रयक्ती की निष्फल किया जा रहा है : ग्रीय

(ख) यदि हो, न इस सम्बन्ध में पुरे तथ्यों का पतः लगाने 🦿 लिए भारतः सरकार द्वीरा क्या कार्यवाही भी गई है ?

"[Smuggeing Activities in Kerala

1287, DR. BHAI MAHAVIR : Will the Minister of FINANCE be pleased to state

(a) whether Government's attention has been drawn to the reports that boats belonging to the Government of Kerala are being used for smuggling purposes thereby thwarting the attempts of the Government of India to prevent smuggling activities : and

(b) if so, what action has been taken by the Government of In lia to ascertain the full facts in this regard ?]

वित्त मंत्रालय में राजस्व तथा व्यय मंत्री (भी विद्या चरण शक्त) (क) ऐसा कोई मामला नहीं हुआ है जिसमें केरल सरकार की न(वें तस्कर व्यापार के प्रयोजनों के लिए प्रयुक्त की गई हों।

(ख) यह प्रभन नही उठता ।

THE MINISTER OF REVENUE AND EXPENDITURE IN THE MINISTRY OF FINANCE (SHR) VIDYA CHARAN SHUKLA) : (a) There has been no instance of boats belonging to Covernment of Kerala being used for smuggling purposes.

(b) Does not arise.)

†[]English translation

HASSAN AIRPORT

1288. SHRI M.D. NARAYAN : Will the Minister of TOURISM AND CIVIL

AVIATION be pleased to state :

(a) whether the work on the proposed Hassan airport is going on as per schedule ; if not, reasons for the delay ;

(b) the details of the progress made so far on the said airport ; and

(c) the time by when it is expected to be completed ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) (a) to (c) The work on the 3600 feet long fair weather strip together with barbed wire fencing is complete. The approach road and the bore well are expected to be completed shortly. The work on the air strip could not be completed according to schedule due to delay in land acquisition and acute shortage of water when the work was in progress.

PROMOTION OF CARPENTERS IN CIVIL AVIATION DEPARTMENT 1289. SHRI D. THENGARI : Will the Minister of TOURISM AND CIVIL AVI-ATION be pleased to state :

(a) whether Government have received any representations some time ago against the promotion of some junior carpenters and other technical staff in that cadre from the lower grade to the higher grade, neglecting the claims of some carpenters and others, at the Technical Centre of the Civil Aviation Department ; and

(b) whether it is also a fact that on earlier occasions also, such cases of promotion had come to the notice of Government and they had on such occasions set right those cases, giving full benefit to the aggrieved employees: if so, whether Government propose to take similar action against the irregularities committed in the cases of the affected senior employees referred to at part (a) above ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) (a) and (b) Representations were received from three Carpenters Grade II against their supersession in the matter of promotion to Carpenter Grade I. Promotion was made on the basis of selection on merit according to the recruitment rules in force by a Depart. mental Promotion Committee,

In 1964 one employee had to be reverted to a lower post since it was held that on the date of consideration he was not eligible for